

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2013 &
I.A. No.199 of 2013

Dated : 13th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Chemplast Sanmar Ltd. ... Appellant(s)

Versus

M/s. Cuddalore Powergen Corporation Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. Vijay Narayan, Sr. Adv.
Mr. K.V. Mohan
Mr. T. Ravichandran (Rep.)

Counsel for the Respondent(s): Mr. Rahul Balaji
Ms. Meenakshi for R.1
Mr. S. Vallinayagam for R.2

ORDER

We have heard the learned Senior counsel for the Appellant as well as the learned counsel for the Respondent. We have put some queries. The learned counsel seek some time to get the instructions.

Post the matter for further hearing on **20.01.2014**. In the meantime, the learned counsel for the parties are directed to file their respective Written Submissions after serving copy on the other side.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson